

O.A. NO. 816/03

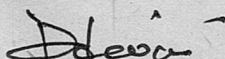
29.7.03

Hon. Mr. Justice R. R. K. Trivedi, V.C.
Hon. Mr. D. R. Tiwari, A.M.

Heard Sri D. P. Singh, learned counsel for applicant and Sri Gyan Prakash, learned Counsel for respondents.

Sri D. P. Singh has submitted that this O.A. may be dismissed as withdrawn so that applicant may approach the authorities by filing revision under Rule 29 of CCA(C.C.S) Rule 1965 and there he may raise a plea that he had earlier filed ^{an appeal} ~~a revision representation~~.

The O.A. is accordingly dismissed as withdrawn.


A.M.


V.C.